

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 78 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 8th January, 2025.

Sub:- **Civil vacation.**

Ref:- Your letter No. DJSV/STDR/F-87/7685, dtd. 20.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 22.12.2024 till the morning of 02.01.2025.** The CJM, Sivasagar and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/ 79-80 /A, dated , 08-01-2025

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

